

e-mail:law-jk@nic.in  
Fax : Jammu: 0191-2546753(Nov-April),  
Fax: Srinagar: 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
**Jammu/Srinagar.**

\*\*\*\*\*

Subject:- Allocation of Departments amongst Law Officers in the  
Jammu Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO:- 393-JK(LD) OF 2021.**  
**D A T E D: - 25 - 01 - 2021.**

In supersession to all the previous orders issued on the  
subject from time to time, the following distribution of litigation  
work amongst the Law Officers in Jammu Wing of the Hon'ble  
High Court is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allocated
1.	S.S.Nanda, Sr. Additional Advocate General	i. Housing and Urban Development Department ii. Jammu Muncipal Corporation iii. J&K Housing Board. iv. Revenue Department.
2.	H.A. Siddiqui, Sr. Additional Advocate General	i. Health and Medical Education Department. ii. State Legal Services Authority. iii. ARI and Trainings Department iv. Food Civil Supplies and Consumer Affairs Department.
3.	Ravinder Gupta, Additional Advocate General	i. Public Works(R&B) Department. ii. J&K Building & other Conustruction Workers Welfare Boad iii. School Education(Districts of Kathua, Poonch Rajouri and Jammu). iii. Ranbir Government Press
4.	F. A. Natnoo, Additional Advocate General	i. Industries and Commerce Department. ii. Power Development Department. iii. Custodian Department. iv. Jammu and Kashmir Tourism Department Corporation.

*J.S.S.*  
*Khalid*

		v. JDA vi. JKBOPEE vii. Tourism Department.
5.	Aseem Sawhney, Additional Advocate General	i. Department of Law, Justice & Parliamentary Affairs. ii. Hospitality and Protocol Department. iii. Jal Shakti Department. iv. Estates Department. v. Economic Reconstruction Agency. vi. Resident Commissioner, New Delhi. vii. Election Department. viii. IMPA
6.	Raman Sharma, Additional Advocate General	i. Home Department. ii. Anti Corruption Bureau iii. Higher Education iv. JAKFED
7.	Vishal Bharti Deputy Advocate General	i. Agriculture Production & Farmers Welfare Department. ii. School Education Department (Districts Udhampur, Ramban and Samba) iii. Horticulture Department. iv. Distaster Management Relief Rehabilitation & Reconstruction Department.
8.	Arshad Malik, Deputy Advocate General	i. Transport Department ii. Cable Car Corporation iii. J&K Projects Construction Corporation. iv. Floriculture including Gardens and Parks
9.	K.D. S Kotwal Deputy Advocate General	i. Cooperative Department. ii. Youth Services and Sports Department. iii. Animal, Sheep Husbandary & Fisheries iv. Social Welfare Department
10.	Ayjaz Lone Deputy Advocate General	i. Labour & Employment Department. ii. Services Selection Board iii. Haj And Auqaf iv. Rural Development Department.
11.	Sunil Malhotra Government Advocate.	i. School Education Department (Districts (Doda, Kishtwar, Reasi). ii. JKSRTC iii. Information Department iv. Information Technology Department.
12.	Jamroth Singh Government Advocate.	i. Department of Tribal Affairs ii. J&K Agro Industries Ltd. iii. SIDCO. iv. SICOP. v. Science & Technology

*S. S. Sawhney*  
*Udhampur*

		Deaprtment
13.	Bhanu Jasrotia Government Advocate.	i. Department of Culture. ii. J&K Academy of Art, Culture and Languages. iii. Khadi Village Industies Board. iv. Skill Development Department.
14.	Adarsh Bhagat Government Advocate.	i. Civil Aviation Department.

General Administration Department, Forest Department, Finance Department including Financial Corporation, Planning, Monitoring and Development Department and any other Department/Corporation that has not been assigned here in above to any Law Officer shall remain with Ld. Advocate General, J&K and;

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

No: LD(A)2016/12-Part-I.

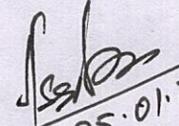
Dated:- 25-01-2021.

Copy to the:-

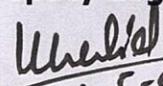
1. Learned Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
4. All Principal Secretaries to Government, J&K, Jammu.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K, Jammu.
9. Divisional Kashmir Jammu.
10. Registrar General, J&K High Court, Jammu.
11. All concerned Law officers.
12. Director Information, J&K, Jammu.
13. Director Archives, Archaeology and Museums, J&K, Jammu.
14. Director Litigation Srinagar.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.

*Jasrotia*  
*Ushah's*

16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
19. Government Order File.
20. Concerned File.

  
25.01.21

**(Ashish Gupta)**  
**Deputy Legal Remembrancer.**

  
25-01-21.